

F. No. 296/4/2017- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

Office Memorandum

New Delhi, dated the 19.06.17

**Subject:-Weekly Report in respect of important developments in CBEC for the week –
12.06.17 to 16.06.17 reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –12.06.17 to 16.06.17.

1. Administrative Changes:-

- Order regarding assigning of additional charge of the post of Additional Director, DGPM, Chennai to dr. K. Venkat Ram Reddy, Additional Director, NACEN, Chennai has been issued vide Order No. 91/2017 dated 12.06.2017.
- Order regarding posting of 4 IRS officers in the grade of Additional/Joint Commissioner of customs and Central Excise has been issued vide Office Order No. 92/2017 dated 12.06.2017.
- Order regarding assigning of additional charge of the post of Commissioner, Audit-I, Mumbai Zone to Shri Ravinder Saroop, ADG, DGTS Mumbai has been issued vide office Order No. 93/2017 dated 13.06.2017.
- Order regarding assigning of charge of the post of Director General of Systems and data Management temporarily to Shri Yudhvair Singh Shahrawat, IRS has been issued vide Office Order No. 94/2017 dated 13.06.2017.
- Order regarding placement of services of Ms. Kajal Singh, IRS with GSTN on her appointment as Executive Vice president(Service), GSTN on deputation basis has been issued vide Office Order No. 95/2017 dated 14.06.2017.
- Order regarding posting of Shri Ravi pratap Singh, IRS as Commissioner, Howrah CGST & CX has been issued vide Office Order No. 96/2017 dated 14.06.2017.
- Order regarding appointment of Shri Harsh Singh, IRS as OSD in TRU Wing of CBEC has been issued vide Office Order No. 97/2017 dated 14.06.2017.
- Order regarding assigning of additional of the post of ADG, NACEN, Shillong to Shri C. Songate, Commissioner, CGST & CX, Aizawl has been issued vide Office Order No. 98/2017 dated 15.06.2017.
- Order regarding appointment of 3 ADC/JC level IRS officers on loan basis with DG, NACEN has been issued vide Office Order No. 99/2017 dated 15.06.2017.

2. Legislative Changes:-

- Notification No.23/2017-Customs, dated 12.06.2017 has been issued to Seek to amend Notification No. 12/2012-Customs dated 17th March, 2012 to insert entry no. 333F in the table after entry no. 333E.
- Notification No. 27/2017-Customs(ADD), dated 12.06.2017 has been issued to impose provisional ADD on the imports of "ceramic tableware and kitchenware, excluding knives and toilet items", originating in or exported from China PR for a period not exceeding six months(unless revoked, amended or superseded earlier) from the date of publication of this notification in the Gazette of India.

- Notification No. 28/2017-Customs(ADD), dated 14.06.2017 has been issued to impose ADD on the imports of "Hydrogen Peroxide" originating in or exported from Bangladesh, Taiwan, Korea RP, Pakistan and Thailand for a period of five years.
- Notification No. 29/2017-Customs(ADD), dated 14.06.2017 has been issued to impose anti-dumping duty on "Soluble Salt Double Charge, GVT and PGVT, Porcelain/ Vitrified Tiles with less than 3% water absorption and All sizes"originating in or exported from the China PR for a period of five years (unless revoked, amended or superseded earlier) from the date of imposition of the provisional anti-dumping duty, that is, the 29th March,2016, imposed vide Notification number 12/2016 dated the 29th March, 2016.
- Notification No. 30/2017-Customs(ADD), dated 16.06.2017 has been issued to (a) impose anti-dumping duty on "Clear Float Glass of nominal thickness ranging from 4mm to 12 mm (both inclusive produced and exported by M/s Tariq Glass Industries Ltd, Pakistan, originating in or exported from the Pakistan. (b)seeks to rescind the Notification No. 53/2015-Customs (ADD), dated the 30th October, 2015
- Notification No. 15/2017-CENT, dated 12.06.2017 has been issued to amend Cenvat Credit Rules, 2004 to allow un-availed CENVAT Credit in respect of services provided by the Government, local authority or any other person by way of assignment of the right to use of any natural resource.

(S.M. Tata)
Commissioner (Service Tax)

1. Chairperson, CBEC
2. Member (Customs/CX/ST)
3. Member (Admn)
4. Member(GST/IT)
5. Member(Legal & Budget)

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